

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

NO.HC.VII-21/2008/ 6770 /A.

To, Mrs. Helen Dawngliani,
Registrar, Gauhati high Court,
Aizawl Bench, Aizawl

Dated Guwahati 17th November, 2018.

Sub:- Earned Leave with Station Leave permission.

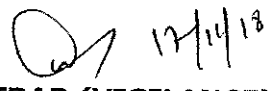
Ref:- Your note dated 15.11.2018.

Madam,

With reference to the above, I am directed to inform you that, the prayer for Earned Leave for 5 (five) days w.e.f. 26.11.2018 to 30.11.2018 along with station leave permission of Shri R. Thanga, District & Sessions Judge, Lunglei Judicial District, Aizawl, has been granted.

Shri R. Thanga may be informed accordingly.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)
